

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHENNAI BENCH**

OA/310/00033/2018

Dated Wednesday the 4th day of March Two Thousand Twenty

**CORAM : HON'BLE MR. P. MADHAVAN, Member (J)
HON'BLE MR. T. JACOB, Member (A)**

S.Devanai, W/o. B. Sakthivel,
No. 32, Villupuram Main Road,
Kottaimedu, Villianur,
Puducherry 605110.Applicant

By Advocate M/s. P. R. Dhilipkumar

Vs

1.Union of India, rep by,
The Secretary to Government,
Health Department,
Chief Secretariat, Puducherry.

2.The Director of Health and Family Welfare Department,
Victor Simonal Street,
Old Maternity Hospital Building,
Next to Puducherry State Legislative Assembly,
Puducherry 605001.Respondents

By Advocate Mr. R. Syed Mustafa

ORAL ORDER**(Pronounced by Hon'ble Mr. P. Madhavan, Member(J))**

When the matter came up for hearing in the Bench, there is no representation for the applicant or her counsel. On perusal, it is seen that there was no representation for the applicant on 22.11.2019, 11.02.2020 & 25.02.2020. Therefore, the matter was directed to be listed today under the caption "For Dismissal". Even today, there is no representation for the applicant or her counsel. It seems that the applicant is not interested in prosecuting her case.

2. In view of the above, OA is dismissed for default.

**(T.Jacob)
Member(A)**

**(P. Madhavan)
Member(J)**

04.03.2020

SKSI